

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 103 OF 2018

Dated: 27th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Dr. Bharat Jhunjunwala

.... Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ankur Sood
Ms. Romila Mandal

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Catherine Ayallore
Mr. Janmali Manikala for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3

ORDER

Learned counsel for the respondents seek three weeks more time to file reply. Time is granted. They may file reply on or before 22.10.2018 along with IA with advance copy to the other side. Thereafter, rejoinder may be filed on or before 12.11.2018 with advance copy to the other side.

List the matter on **20.11.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**